



**ROC NO.159/2023-CPS**

**CORRIGENDUM**

All the prospective bidders are requested to note that the corrigendum in Technical Specifications and Terms and Conditions towards supply, delivery and installations of the 28 numbers of i5 Laptops against tender ROC.No.159/2023 dated 23.04.2024 uploaded in the High Court Official website dated 23.04.2024.

Therefore, all the intended bidders may go through the changes, modifications, additions as shown in the below table and upload the tenders accordingly:

Sl. No.	Parameter	Details of existing specifications:	Request made by bidders in the Pre-Bid meeting	Corrigendum
(A)	(B)	(C)	(D)	(E)
1.	Page No.13, Point No.3 Processor	Latest X86 64-bit based Processor Core i5 1235U Processor 12th Generation / AMD Ryzen5 – 5500U with 2.5GHz base frequency upto 4.4 GHz, 12MB Cache or higher, 10 Core or its equivalent or higher.	Requested to specify only Intel Processor Core i5 1235U and delete AMD Ryzen 5500U processor as the specified processor is very slow in processing the outputs	Amended by deleting <b>“AMD Ryzen5 - 5500U Processor”</b> and retaining only <b>“Intel Core i5 1235U processor 12th Generation”</b>
2	Page No.9, Point No.4 EMD Validity	BG validity should be Nine (90) months from the date of bid closing date.	Request to modify as Ninety (90) days	Amended by modifying <b>“Ninety (90) days / till tender completion”</b>
3.	Page No.44, Form P-3 manufacture Authorization Forms (MAF)	i5 All in One Desktop Computers	i5 Laptops	Amended as <b>“i5 Laptops”</b>

**Note: Other terms and conditions as stated in the tender notification floated in the Official website of High Court of Andhra Pradesh dated 23.04.2024 will remain the same.**